



CBI Vs Kheman Singh Verma & Ors.

Case No.72/19 ( Old CC no. 14/11)

09.09.2020

**Present :** Ms. Bindu, Ld. Public Prosecutor for CBI.

Sh. Hitender Kapur, Ld. Counsel for accused Ajay Kumar Sharma, Sunil Kumar Sharma and Lal Mani.

Ms. Vipasha Sharma, Proxy counsel on behalf of Sh. N.K.Sharma, Advocate, for accused Shyam Babu.

Sh. Dalip Singh, Ld. Counsel along with accused Kheman Singh Verma.

Neither the accused **Jeet Ram Gaur** nor his counsel is present, and it was the same position on the last occasion also as nobody had turned up on his behalf, therefore, his counsel be accordingly informed so that his presence can be secured on the next date of hearing.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court.

This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz./RADC/202/E-7784-7871 dated 30.07.2020 issued by Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi, New Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE on **06.10.2020**.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

  
(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,  
Rouse Avenue District Court, New Delhi

09.09.2020

CBI Vs Kheman Singh Verma & Ors.

Case No.76/19 ( Old CC no. 16/11)

09.09.2020

**Present :** Ms. Bindu, Ld. Public Prosecutor for CBI.

Sh. Hitender Kapur, Ld. Counsel for accused Ajay Kumar Sharma, Sunil Kumar Sharma and Lal Mani.

Ms. Vipasha Sharma, Proxy counsel on behalf of Sh. N.K.Sharma, Advocate, for accused Shyam Babu.

Sh. Dalip Singh, Ld. Counsel along with accused Kheman Singh Verma.

Sh. Abhishek Kaul, Proxy counsel on behalf of Sh. Rajesh Kumar, Advocate, alongwith accused A.K.Mishra

Neither the accused **Jeet Ram Gaur** nor his counsel is present, and it was the same position on the last occasion also as nobody had turned up on his behalf, therefore, his counsel be accordingly informed so that his presence can be secured on the next date of hearing.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,

Rouse Avenue District Court, New Delhi

CBI Vs Kheman Singh Verma & Ors.

Case No.85/19 ( Old CC no. 68/11)

09.09.2020

**Present :** Ms. Bindu, Ld. Public Prosecutor for CBI.

Sh. Hitender Kapur, Ld. Counsel for accused Ajay Kumar Sharma, Sunil Kumar Sharma and Lal Mani.

Ms. Vipasha Sharma, Proxy counsel on behalf of Sh. N.K.Sharma, Advocate, for accused Shyam Babu.

Sh. Dalip Singh, Ld. Counsel along with accused Kheman Singh Verma.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,

Rouse Avenue District Court, New Delhi

09.09.2020

CBI Vs Kheman Singh Verma & Ors.

Case No.86/19 ( Old CC no. 69/11)

09.09.2020

**Present :** Ms. Bindu, Ld. Public Prosecutor for CBI.

Sh. Hitender Kapur, Ld. Counsel for accused Ajay Kumar Sharma, Sunil Kumar Sharma and Lal Mani.

Ms. Vipasha Sharma, Proxy counsel on behalf of Sh. N.K.Sharma, Advocate, for accused Shyam Babu.

Sh. Dalip Singh, Ld. Counsel along with accused Kheman Singh Verma.

Neither the accused **Jeet Ram Gaur** nor his counsel is present, and it was the same position on the last occasion also as nobody had turned up on his behalf, therefore, his counsel be accordingly informed so that his presence can be secured on the next date of hearing.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,

Rouse Avenue District Court, New Delhi

09.09.2020

CBI Vs Kheman Singh Verma & Ors.

Case No.87/19 ( Old CC no. 70/11)

09.09.2020

**Present :** Ms. Bindu, Ld. Public Prosecutor for CBI.

Sh. Hitender Kapur, Ld. Counsel for accused Ajay Kumar Sharma, Sunil Kumar Sharma and Lal Mani.

Ms. Vipasha Sharma, Proxy counsel on behalf of Sh. N.K.Sharma, Advocate, for accused Shyam Babu.

Sh. Dalip Singh, Ld. Counsel along with accused Kheman Singh Verma.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,

Rouse Avenue District Court, New Delhi

09.09.2020

CBI Vs Kheman Singh Verma & Ors.

Case No.74/19 ( Old CC no. 15/11)

09.09.2020

**Present :** Ms. Bindu, Ld. Public Prosecutor for CBI.

Sh. Hitender Kapur, Ld. Counsel for accused Ajay Kumar Sharma, Sunil Kumar Sharma and Lal Mani.

Ms. Vipasha Sharma, Proxy counsel on behalf of Sh. N.K.Sharma, Advocate, for accused Shyam Babu.

Sh. Dalip Singh, Ld. Counsel along with accused Kheman Singh Verma.

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**(Vimal Kumar Yadav)**

**Special Judge (PC Act), CBI-01,**

**Rouse Avenue District Court, New Delhi**

**09.09.2020**

